

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.54 of 2012

Dated : 4th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Emami Paper Mills **... Appellant(s)**

Versus

Odisha Electricity Regulatory Commission
& Ors. **....Respondent(s)**

Counsel for the Appellant (s) : Mr. Suresh Tripathy

Counsel for the Respondent(s): Mr. B.K. Nayak
Mr. Rutwik Panda for R.1

ORDER

Mr. Suresh Tripathy, the learned counsel seeks some more time for filing the Rejoinder for the second time. Accordingly, he is directed to file the Rejoinder as well as the Written Submissions on or before 11.07.2012 after serving copy on the other side

Post the matter for hearing on **18.07.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk